

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

NO.HC.VII-48/2017/185/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Biswajit Chakraborty,  
Member, MACT,  
Barpeta.

Dated Guwahati, the 11<sup>th</sup> January 2019.

Sub:- **Casual Leave and station leave permission.**

Ref:- Your Email dated 10<sup>th</sup> January 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2(two) days Casual leave on 10.01.2019 and 11.01.2019 along with station leave permission from the morning of 10.01.2019 till the morning of 17.01.2019, has been ~~granted~~/<sup>✓</sup>rejected.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

Ratan